

13.02 hrs

PAPERS LAID ON THE TABLE*[English]*

Statement correcting reply to unstarred Question No. 38 dated 20.11.91re. revamping of anti-poverty programmes and the reasons for delay in correcting the reply

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 20th November, 1991 to Unstarred Question No. 38 by Shri Prithviraj D. Chavan, M.P. regarding revamping of anti-poverty programmes and (ii) the reasons for delay in correcting the reply. [placed in the library See No. LT-1438/92]

Review on the Working of and Annual Report of Council for Leather Exports, Madras, for 1990-91 etc. and Memorandum of Understanding Between the MMTC Ltd. and the Ministry of Commerce for 1991-92.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) (i) A copy of the Annual report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (2) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned

at (1) above. [placed in library See No. LT-1439/92]

- (3) A copy of the Memorandum of Understanding between the Minerals and Metals Trading Corporation of India Limited and the Ministry of Commerce, Government of India for the year 1991-92 (Hindi and English versions). [placed in library See No. LT-1440/92]

Reviews on the Working of and Annual Reports of Birds Jute and Export Limited; Calcutta and Central Cottage Industries Corporation of India Ltd; New Delhi for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956:
 - (a) (i) Review by the Government on the working of the Birds Jute and Exports Limited, Calcutta, for the year 1990-91.
 - (ii) Annual Report of the Burds Jute and Exports Limited, Calcutta for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [placed in library See No. LT- 1441/92]
- (b) (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1990-91
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1990-91